

MADHYA PRADESH STATE JUDICIAL ACADEMY, HIGH COURT OF M.P., JABALPUR

**Second Phase Induction Course for the newly appointed Civil Judges Class - II from 2020 Batch (Group 1 & 2) through online and other modes of telecommunication
(02.11.2020 to 28.11.2020)**

(First Week – 02.11.2020 to 07.11.2020)

DATE/ DAY	SESSION – I 10:30 am to 11:45 am	SESSION – II 12:15 pm to 1:30 pm	EXERCISES	TO BE SUBMITTED
02.11.2020 Monday	Inauguration of the Course & Feedback from field training (Second Phase) for identifying issues and need assessment By: Director, MPSJA	Feedback from field training for identifying issues and need assessment By: Officers of the Academy	Ex.1: Order-sheet writing deciding application for grant of remand and bail	On 02.11.2020 till 5:00 pm
			Ex.2: Order-sheet writing – Filing of Complaint, Scrutiny, Reader Report, Registration and Issuance of Process	On 03.11.2020 till 10:00 am
03.11.2020 Tuesday	Discussion on – Key issues relating to Remand and Bail in the light of Ex.1 (Contd.) By: Shri Jayant Sharma, Faculty Junior, MPSJA	Discussion on – Key issues relating to Remand and Bail in the light of Ex.1 By: Shri Jayant Sharma, Faculty Junior, MPSJA	Ex.3: Order writing – Interim custody of seized vehicle and other property Ex.4: Order-sheet writing – Framing of Issues	On 04.11.2020 till 10:00 am
04.11.2020 Wednesday	Discussion on – Key issues relating to Civil suits; Generally Institution, scrutiny of plaint, cognizance, registration and process in the light of Ex.2 By: Smt Anu Singh, OSD-II	Discussion on – Key issues relating to Will & Its Execution and Proof By: Director, MPSJA	Ex.5: Order-sheet writing – Framing of Charge	On 05.11.2020 till 10:00 am
05.11.2020 Thursday	Discussion on – Relating to interim custody of property under Section 451/457 CrPC and other Special Acts in the light of Ex.3 By: Shri T. S. Ajmani, O.S.D.-I, MPSJA	Discussion on – Framing of Issues in the light of Ex.4 By: Shri Dharendra Singh, Faculty Senior, MPSJA	Ex.6: Order-sheet writing – Filing of Complaint, Cognizance and Issuance of Process Ex.7: Order writing – Section 156 (3) CrPC	On 06.11.2020 till 10:00 am
06.11.2020 Friday	Discussion on – Framing of Charges, Discharge and Alteration of Charges in the light of Ex.5 By: Shri T. S. Ajmani, O.S.D.-I, MPSJA	Discussion on – Law relating to Temporary Injunction under Order 39 Rules 1 & 2 CPC By: Shri Yashpal Singh, Dy. Director, MPSJA	Ex.8: Judgment Writing Criminal	On 07.11.2020 till 10:00 am
07.11.2020 Saturday	Discussion on – Key issues relating to private complaints dealing with applications under Section 156 (3) CrPC in the light of Ex.6 & 7 By: Shri Yashpal Singh, Dy. Director, MPSJA	Discussion on – Law relating to Succession among Hindus By: Director, MPSJA	Ex.9: Order writing – Sec.125 CrPC	On 09.11.2020 till 10:00 am

- NOTE:-**
- (i) This schedule is subject to the change under exigencies, if any.
 - (ii) Reply/answer of the exercises should be submitted strictly on due date and time, as per schedule.
 - (iii) It is advisable to observe instructions/directions regarding this training course issued by MPSJA from time to time.
 - (iv) All correspondence shall be made through email and/or other mode of telecommunication.

DIRECTOR

MADHYA PRADESH STATE JUDICIAL ACADEMY, HIGH COURT OF M.P., JABALPUR

**Second Phase Induction Course for the newly appointed Civil Judges Class - II from 2020 Batch (Group 1 & 2) through online and other modes of telecommunication
(02.11.2020 to 28.11.2020)**

(Second Week – 09.11.2020 to 11.11.2020)

DATE/ DAY	SESSION – I 10:30 am to 11:45 am	SESSION – II 12:15 pm to 1:30 pm	EXERCISES	TO BE SUBMITTED
09.11.2020 Monday	Discussion on – Key issues relating to Section 125 Cr.P.C. in the light of Ex.9 By: Smt. Anu Singh, O.S.D.-II, MPSJA	Discussion on – Key issues relating to Accommodation control Act By: Director, MPSJA	Ex.10: Order writing – Age Determination of a Juvenile	On 10.11.2020 till 10:00 am
10.11.2020 Tuesday	Discussion on – Key issues relating to Order 17 Rules 1 CPC By: Shri Yashpal Singh, Dy. Director, MPSJA	Discussion on – Key issues relating to cases under Section 279, 338 and 304-A IPC in the light of Ex.8 By: Shri Jayant Sharma, Faculty Junior, MPSJA	Ex.11: Order writing – Application under Section 302 & Section 311 CrPC	On 11.11.2020 till 10:00 am
11.11.2020 Wednesday	Discussion on – Key issues relating to Adverse Possession, Pleading and Proof By: Shri Priyadarshan Sharma, Registrar (Admn.), High Court of M.P.	Interactive Session based on queries sent by participants (Civil Law) By: Director, MPSJA	Ex.12: Order writing – Order 1 CPC Ex.13: Order writing – Order 22 CPC	On 17.11.2020 till 10:00 am

- NOTE:-**
- (i) This schedule is subject to the change under exigencies, if any.
 - (ii) Reply/answer of the exercises should be submitted strictly on due date and time, as per schedule.
 - (iii) It is advisable to observe instructions/directions regarding this training course issued by MPSJA from time to time.
 - (iv) All correspondence shall be made through email and/or other mode of telecommunication.

DIRECTOR

MADHYA PRADESH STATE JUDICIAL ACADEMY, HIGH COURT OF M.P., JABALPUR

**Second Phase Induction Course for the newly appointed Civil Judges Class - II from 2020 Batch (Group 1 & 2) through online and other modes of telecommunication
(02.11.2020 to 28.11.2020)**

(Third Week – 17.11.2020 to 21.11.2020)

DATE/ DAY	SESSION – I 10:30 am to 11:45 am	SESSION – II 12:15 pm to 1:30 pm	EXERCISES	TO BE SUBMITTED
17.11.2020 Tuesday	Discussion on – Key issues relating to Primary & Secondary Evidence By: Shri Yashpal Singh, Dy. Director, MPSJA	Discussion on – Key issues relating to Juvenile Justice (Care & Protection of Children Act, 2015) in the light of Ex.10 By: Smt. Anu Singh, O.S.D.-II, MPSJA	Ex.14: Court Fees Act and Suit Valuation Act	On 18.11.2020 till 10:00 am
18.11.2020 Wednesday	Discussion on – Key issues relating to Order 33 CPC and Section 35 of Court Fees Act By: Shri T. S. Ajmani, O.S.D-I, MPSJA	Discussion on – Key issues relating to Expeditious Trial of Criminal Cases and Disposal of Interim Applications in the light of Ex. 11 By: Shri Dharendra Singh, Faculty Senior, MPSJA	Ex.15: Examination of accused under Section 313 CrPC	On 19.11.2020 till 10:00 am
19.11.2020 Thursday	Discussion on – Key issues relating to Order 1 & Order 22 CPC in the light of Ex.12 & 13 By: Shri T. S. Ajmani, O.S.D.-I, MPSJA	Discussion on – Relating to Court Fees Act and Suit Valuation Act in the light of Ex. 14 By: Shri Jayant Sharma, Faculty Junior, MPSJA	Ex.16: Judgment Writing Criminal	On 21.11.2020 till 10:00 am
20.11.2020 Friday	Discussion on – Key issues relating to Recording of Evidence in Criminal Cases By: Shri T. S. Ajmani, O.S.D-I, MPSJA	Discussion on – Key issues relating to M.P.L and Revenue Code,1959 By: Shri Dharendra Singh, Faculty Senior, MPSJA	Ex.17: Application under execution Proceedings in Civil Cases	On 23.11.2020 till 10:00 am
21.11.2020 Saturday	Discussion on – Key issues relating to Recording of Evidence in Civil Cases By: Shri Jayant Sharma, Faculty Junior, MPSJA	Discussion on – Key issues relating to Recording of Evidence in Civil Cases with special reference to impounding of documents By: Shri Jayant Sharma, Faculty Junior, MPSJA	Ex.18: Judgment Writing Civil	On 23.11.2020 till 10:00 am

- NOTE:-**
- (i) This schedule is subject to the change under exigencies, if any.
 - (ii) Reply/answer of the exercises should be submitted strictly on due date and time, as per schedule.
 - (iii) It is advisable to observe instructions/directions regarding this training course issued by MPSJA from time to time.
 - (iv) All correspondence shall be made through email and/or other mode of telecommunication.

DIRECTOR